

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Review Petition No. 11/RP/2018 in Petition No. 88/TT/2017**

- Subject** : Review Petition No. 11/RP/2018 seeking review of order dated 19.12.2017 in Petition No. 88/TT/2017.
- Date of Hearing** : 18.5.2018
- Coram** : Shri P. K. Pujari, Chairperson  
Shri A. K. Singhal, Member  
Shri A. S. Bakshi, Member  
Dr. M. K. Iyer, Member
- Petitioner** : Madhya Pradesh Power Transmission Company Limited (MPPTCL)
- Respondents** : Power Grid Corporation of India Ltd. (PGCIL) and 5 others
- Parties present** : Ms. Ranjitha Ramachandran, Advocate, MPPTCL  
Shri Rakesh Prasad, PGCIL  
Shri S. S. Raju, PGCIL  
Shri V. P. Rastogi, PGCIL

**Record of Proceedings**

Learned counsel for MPPTCL sought adjournment in the matter.

2. The Commission directed to list the matter on 5.6.2018.

By order of the Commission

Sd/-  
(T. Rout)  
Chief (Law)

